

mation. The NIO, Goa in collaboration with the Department of Archaeology, Tamil Nadu has also taken up archaeological survey off the Tamil Nadu coast with Kaveripatnam and Tranquebar as the target areas selected for the surveys.

(c) Detailed analysis of the information and data is still in progress.

(d) The Project sponsored by the Indian National Science Academy for a period of two years involves a total outlay of Rs. 1,76,800/-.

### Iranian Students in India

3886. SHRI AMAR ROYPRADHAN: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Iranian students who are studying in the country;

(b) the period of their stay in India;

(c) whether it is a fact that their visas have not been renewed so far for staying in India; and

(d) if so, the details thereof and the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (d) The number of Iranian students in India as on 31-12-1980 was 6804. The data in regard to the number of Iranian students as on 31-12-1981 is yet to be received and compiled. The period of their stay depends on the duration of the course which they have been attending. No genuine students, satisfying the requirements for admission into Educational Institutions, has been refused extension of stay for pursuit of his studies.

### Centrally Sponsored Scheme in Orissa to Organise Rural Workers

3887. SHRI ARJUN SETHI : Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that Union Government have sponsored a Scheme to organise rural workers in certain States;

(b) if so, whether the State of Orissa has also been covered under this Scheme; and

(c) if so, the names of such districts of Orissa where such scheme has been introduced ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The Scheme is being introduced in the districts of Balasore, Bolangir, Cuttack, Dhenkanal, Ganjam, Kalahandi, Koraput, Keonjhar, Mayurbhanj, Phulbani, Puri, Sambalpur and Sundergarh.

### Import of Technology by a Commercial Vehicles Co.

3888. SHRI BAPUSAHEB PARULEKAR : Will the Minister of INDUSTRY be pleased to state :

(a) whether there is an upper limit under the Technical Development Fund for according approval for purchase of technology without reference to the Foreign Investment Board;

(b) if so, a FERA company manufacturing commercial vehicles has been accorded approval for the import of technology involving recurring payments of royalty and huge lumpsum payments under the TDF schemes; and

(c) if so, the special circumstances under which the established procedure for examining payments for foreign collaboration in respect of FERA companies has been bypassed?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARAN JIT CHANANA) : (a) to (c) Imports of technology are permitted under the Technical Development Fund Scheme to enable the existing industrial establishments to upgrade their manufacturing and product technology; achieve quality control, effect economies in production cost and enhance the export capacity involving annual payments up to a level of US \$ 250,000. M/s. Ashok Ley-